

आयकर अपीलिय अधिकरण, 'सी' न्यायपीठ, चेन्नई
IN THE INCOME-TAX APPELLATE TRIBUNAL 'C' BENCH, CHENNAI
श्री वी दुर्गा राव न्यायिक सदस्य एवं श्री जी. मंजुनाथा, लेखा सदस्य के समक्ष
Before Shri V. Durga Rao, Judicial Member &
Shri G. Manjunatha, Accountant Member

आयकर अपील सं./I.T.A. Nos.14, 15, 16, 17/Chny/2023
निर्धारण वर्ष/Assessment Year: 2014-15
[24Q, Q-3; 24Q, Q-4; 26Q, Q-3 & 26Q, Q-4]

PNR Prime Realty Limited,
3rd Floor, Viswa Paradise Apartments,
No. 23/2, Kalidas Road, Ramnagar,
Coimbatore 641 009.

Vs. CPC(TDS)/
TDS Ward – 2,
Coimbatore.

[PAN:AABCP0629A]

(अपीलार्थी/Appellant)

(प्रत्यर्थी/Respondent)

अपीलार्थी की ओर से / Appellant by : Shri Saroj Kumar Parida, Advocate
प्रत्यर्थी की ओर से/Respondent by : Shri P. Sajit Kumar, JCIT
सुनवाई की तारीख/ Date of hearing : 28.02.2023
घोषणा की तारीख /Date of Pronouncement : 28.02.2023

आदेश /O R D E R

PER V. DURGA RAO, JUDICIAL MEMBER:

These four appeals filed by the assessee are directed against separate orders of the Id. Commissioner of Income Tax (Appeals), National Faceless Appeal Centre [NFAC], Delhi, dated 15.11.2022 for 24Q, Q-3 & 26Q, Q-3 and order dated 14.11.2022 for 24Q, Q-4 & 26Q, Q-4 relevant to the assessment year 2014-15 passed under section 200A(1) of the Income Tax Act, 1961 ["Act" in short].

2. When these appeals were taken up for hearing, by filing a petition dated 28.02.2023, the Id. Counsel for the assessee has prayed for withdrawal of the appeals as the Id. Counsel was instructed to seek permission to withdraw the appeals filed by the assessee, against which, the Id. DR has not opposed. In view of the above, all the appeals filed by the assessee are dismissed as withdrawn.

3. In the result, all the appeals filed by the assessee are dismissed.

Order pronounced in the open court on 28th February, 2023 at Chennai.

Sd/-
(G. MANJUNATHA)
ACCOUNTANT MEMBER

Sd/-
(V. DURGA RAO)
JUDICIAL MEMBER

Chennai, Dated, 28.02.2023

Vm/-

आदेश की प्रतिलिपि अग्रेषित/Copy to: 1. अपीलार्थी/Appellant, 2. प्रत्यर्थी/ Respondent,
3. आयकर आयुक्त (अपील)/CIT(A), 4. आयकर आयुक्त/CIT, 5. विभागीय प्रतिनिधि/DR &
6. गार्ड फाईल/GF.